

## Office Order

The following arrangements have been made for urgent application, Remand Applications, Cr. Bail Applications and Anticipatory Bail Applications during holidays for the period of **10.05.2021 to 20.06.2021** shall be presented, heard and disposed of by the Hon'ble Judge for the following period:-

Name of Judges	Period
HHJ Shri. D. B. Mane	10.05.2021 to 22.05.2021
HHJ Shri. A. Z. Khan	23.05.2021 to 05.06.2021
HHJ Shri. H. B. Gaikwad	06.06.2021 to 20.06.2021

It is notified that, the above HHJ shall be having holiday charge of urgent application and administration charge during the above period.

It is further notified that except exceptional circumstance, no change in the charge shall be made.

### ALL THE ADVOCATED & LITIGANTS TO TAKE NOTE THAT

Urgent applications during the holidays, will be entertained only on proof of prior notice to the opposite party. Proof of such notice be furnished to the Judge concerned at the time of moving the urgent applications.

Urgent matters must be moved through the concerned officers only, between 11:00 A.M. To 1:15 PM.

Dated this 21st Day of April, 2021.


CR(6)

CR(14)

CR(15)

Dy Reg (Smt Bhogle)

AR (3)

  
21/4/2021

(S. S. Sawant)  
1st Addl. Principal Judge  
City Civil Court, Borivali Div.  
Dindoshi, Goregaon, Mumbai .

**OFFICE ORDER**

On account to state that all urgent applications shall be moved before the Hon'ble Holiday Court through the below concerned Officer's & Staff for the dated 10.05.2021 to 20.06.2021.

S. No.	Name Of Staff	Post	Mobile No.	Period	Sign.
1	Smt. S.S. Pathare	Superintendent	7385368628	10.05.2021 to 22.05.2021	
2	Shri. P.S.Tare Or Smt. V.V.Kadam	Steno or Typist (any one to attend)		10.05.2021 to 22.05.2021	
3	Shri. D.M.Gosavi Or Smt. P.M. Jadhav	Havildar or Peon (any one to attend)		10.05.2021 to 22.05.2021	
4	Shri. Y. B. Kadam	Filing Clerk		10.05.2021 to 22.05.2021	
5	Smt. S.S. Mahankal	Supritendent	9833097092	23.05.2021 to 05.06.2021	
6	Shri A.S. Sukhadare Or Shri. P.V.Shejval	Steno or Typist (any one to attend)		23.05.2021 to 05.06.2021	
7	Shri R.T. Sadekar Or Mr. S.D. Balte	Havildar or Peon (any one to attend)		23.05.2021 to 05.06.2021	
8	Ms. C.R.Ahirrao	Filing Clerk		23.05.2021 to 05.06.2021	
9	Shri. C.L. Rane	Supritendent	9869407210 9082061245	06.06.2021 to 20.06.2021	
10	Shri. A.S. Bhogte	Steno or Typist (any one to		06.06.2021 to	

	Or Smt. S.V. Patil	attend)		20.06.2021	
11	Shri. S.S.Mahabdi Or Shri. S.M.Arolkar	Havildar or Peon (any one to attend)		06.06.2021 to 20.06.2021	
12	Shri. K.B.Surve	Filing Clerk		06.06.2021 to 20.06.2021	

Note:

- 1) The Affirmation & Scrutiny of Plaint should be done by concerned filing Officer's (Asst. Registrar/Supritendent/Sheristedar).
- 2) CIS by filing clerk and typist to upload Roznama without fail on same day.

Dated this 21st Day of April 2021.

*हेडोफिसी*  
21/4/2021  
Addl. Registrar,  
City Civil & Sessions Court,  
Dindoshi, Mumbai

*Approved.*  
*Smt*  
21/4/2021

CR (6)

CR (14)

CR (15)